

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(CAA)/26(AHM)2021 in CA(CAA)12(AHM)2021

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2021

Name of the Company:

Kunjai Investments Pvt Ltd  
Voltamp Transformers Ltd

Section:

230-232 of the Companies Act, 2013

**ORDER**

Learned Senior Counsel Mr. Navin Pahwa appeared for the Petitioner.

The Report of Chairman by way of an Affidavit is filed.

The Proof of service of notice on statutory authorities is filed.

Heard the arguments of Learned Senior Counsel for Petitioner.

The Petition is admitted.

The Petitioner shall advertise Notice of hearing of this petition in "**Financial Express**" in English and "**Vadodara Samachar**" in Gujarati Vadodara Edition not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

The Petitioner shall issue notice(s) to **Regional Director, Registrar of Companies, Official Liquidator and Income Tax Authority** informing the date of hearing.

List the matter on 09.06.2021 for hearing.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 4th day of May, 2021.

vc

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)